

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3245 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Smart Constructions Solutions Vs. Soni Realtors Pvt. Ltd. & Anr.	Deepak Dahiya
2.	I.A. No. 3249 of 2022 in Contempt Case (AT) No. __/2022 in Comp. App. (AT) (Ins) No. 536 of 2022	Shimnit India Pvt. Ltd. & Anr. Vs. Rajesh Vora	Aman Preet Singh Rahi
3.	I.A. No. 2343 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Altruist Customer Management India Pvt. Ltd. Vs. First Flight Courier Ltd.	Anup Kumar
4.	I.A. No. 3250 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd.	Ekta Choudhary

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Assistant Registrar